

DIVISION BENCH  
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/314(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> MAY 2024**

IN THE MATTER OF	OM PRAKASH AGARWAL VS VIDYA FINVEST LTD
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. Ratnanko Banerjee, Sr. Adv. ] For Petitioner No. 1  
Mr. Shaunak Mitra, Adv.  
Ms. Vaibhavi Pandey, Adv.

Mr. Joy Saha, Sr. Adv. ] For Petitioner No. 2  
Mr. Shounak Mitra, Adv.  
Mr. Keshav Tibrewala, Adv.

Mr. Soumalya Ganguli, Adv. ] For Respondent No.7  
Mr. Dripto Majumdar, Adv.  
Mr. Soumalya Ganguli, Adv.

Mr. Abhrajeev Mitra, Sr. Adv. ] For Respondent No.2 & 4  
Mr. Dhiren Sharma, Adv.  
Ms. Urmila Chakraborty, Adv.  
Mr. Mik. Maroh, CA  
Mr. Durgesh Jha, PCS

Mr. Jishnu Saha, Sr. Adv. ] For Respondent No.3, 5 & 6  
Ms. Manju Bhuteria, Adv.  
Ms. Iram Hassan, Adv.  
Mr. Sanket Sarawgi, Adv.  
Mr. Dipak Verma, Adv.

**ORDER**

1. Ld. Sr. Counsels/Ld. Counsels for the parties present.
2. Post this matter for further hearing on **09.05.2024** at **12:30 p.m.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**